

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 548/2016

M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH AND ORS. THROUGH PRINCIPAL SECRETARY
Respondent(s)

(Office on Default is to be listed before the Hon'ble Judge in Chamber in C.A Nos. 548 and 515 of 2016 only.)

WITH

C.A. No. 515/2016 (III-A)

Date : 07-05-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Appellant(s)

Mr. Praveen Kumar, AOR
Mr. Sanjay Jain, AOR
Mr. Abhinva Shrivastava, AOR

For Respondent(s)

Mr. Kamlendra Mishra, AOR
Mr. Raj Kumar Ruhil, Adv.
Mr. Pradeep Misra, Adv.
Mr. Suraj Singh, Adv.
Mr. Himanshu Tyagi, Adv.
Mr. Ayush Negi, Adv.
Mr. Devesh Kumar, AOR
Mr. Sudhir Kulshreshtha, AOR
Mr. Pradeep Misra, AOR
Mr. Abhishth Kumar, AOR
Mr. Gaurav Dhingra, AOR
Ms. Sujeeta Srivastava, AOR
Mr. Adarsh Upadhyay, AOR
Mr. Ranbir Singh Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner submits that he has filed affidavit of valuation. Office to check and proceed further.

(SONIA BHASIN)
SENIOR PERSONAL ASSISTANT

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER